

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
UNSTARRED QUESTION NO. 2620
ANSWERED ON 16.03.2023

PROJECTS PURSUED UNDER INTERNATIONAL SOLAR ALLIANCE

2620. DR. T. SUMATHY (a) THAMIZHACHI THANGAPANDIAN

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the details of the projects being pursued across the country under the International Solar Alliance (ISA);
- (b) the details of the targets and economic plan set for grid connected solar energy production across the country;
- (c) the details of study undertaken by the Government to understand the major impediments in achieving the goal of energy security across the country and the manner in which the solar energy contributes to the same;
- (d) whether the Government proposes to balance the interests of domestic and foreign players in this context and if so, the details thereof; and
- (e) the manner in which the Government proposes to produce/import components and required machinery for manufacturing of the solar panels and other required accessories?

ANSWER

THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER

(SHRI R.K. SINGH)

- (a) At present ISA is not executing any project for the deployment of solar energy in India.
- (b) to (d) No specific study has been undertaken by the Ministry regarding the major impediments in achieving the goal of energy security across the country and the contribution of solar energy in energy security.

However, the Report on Optimal Generation Capacity Mix for 2029-30 has been published by Central Electricity Authority. Separately, estimations for the Solar Power installed capacity required by 2030 have been carried out, according to which the required installed capacity is expected to be around 270 GW.

Government has taken several steps to promote renewable energy, including solar energy, in the country. These, *inter alia*, include:

- permitting Foreign Direct Investment (FDI) up to 100 percent under the automatic route,
- waiver of Inter State Transmission System (ISTS) charges for inter-State sale of solar and wind power for projects to be commissioned by 30th June 2025,
- declaration of trajectory for Renewable Purchase Obligation (RPO) up to the year 2030,
- setting up of Ultra Mega Renewable Energy Parks to provide land and transmission to RE developers on a plug and play basis,
- laying of new transmission lines and creating new sub-station capacity for evacuation of renewable power,
- setting up of Project Development Cell for attracting and facilitating investments,
- Standard Bidding Guidelines for tariff based competitive bidding process for procurement of Power from Grid Connected Solar PV and Wind Projects,
- Government has issued orders that power shall be dispatched against Letter of Credit (LC) or advance payment to ensure timely payment by distribution licensees to RE generators,
- Notification of Promoting Renewable Energy through Green Energy Open Access Rules 2022,
- Notification of Late Payment Surcharge and related matters Rules 2022.
- Notification of Electricity Amendment Rules 2022 with provision of Uniform Renewable Energy Tariff for Central Pool.

(e) The Ministry of New & Renewable Energy (MNRE) is implementing the Production Linked Incentive Scheme 'National Programme on High Efficiency Solar PV Modules', for supporting setting up of integrated manufacturing units, from polysilicon to module, by providing Production Linked Incentive (PLI) on sales of such solar PV modules. To promote the related accessories, the concept of Local Value Addition (LVA) has been included in the PLI Scheme for high efficiency solar PV modules.
